RAJYA SABHA

Wednesday, the 9th July, 2014/18th Ashadha, 1936 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN in the Chair.

MEMBERS SWORN

Dr. Prabhakar Kore (Karnataka) Shri D. Kupendra Reddy (Karnataka)

MATTER RAISED IN RESPECT OF ABUSIVE LANGUAGE USED BY ONE MEMBER IN THE LOWER HOUSE

MR. CHAIRMAN: Question No. 41... (Interruptions) ...

SHRI DEREK O'BRIEN (West Bengal): Sir, one minute ...(Interruptions)... We do not discuss the Lower House. ...(Interruptions)... We appreciate that tradition. ...(Interruptions)...

श्री नरेश अग्रवाल (उत्तर प्रदेश): सर, यह जो रेल बजट है ...(व्यवधान)...

MR. CHAIRMAN: No papers please. ...(Interruptions)... Do not wave banners. ...(Interruptions)... Don't wave papers. ...(Interruptions)...

श्री सत्यव्रत चतुर्वेदी (मध्य प्रदेश): सर, यह बहुत गंभीर मामला है। ...(व्यवधान)...

MR. CHAIRMAN: Can one person speak please? ...(Interruptions)... कृपया आप एक मिनट बैठ जाइए। ...(व्यवधान)...

श्री सत्यव्रत चतुर्वेदी : सर, बजट का लीक होना ...(व्यवधान)... यह बहुत गंभीर मामला है। ...(व्यवधान)...

SHRI DEREK O'BRIEN: Sir, give me one minute ... (Interruptions)

MR. CHAIRMAN: What do you wish to say? ...(Interruptions)... Mr. O'BRIEN, What do you wish to say? ...(Interruptions)...

SHRI DEREK O'BRIEN: Sir, we do not discuss the Lower House. ...(Interruptions)... We respect the tradition. ...(Interruptions)...

MR. CHAIRMAN: Please don't do this. ...(Interruptions) ...

SHRI DEREK O'BRIEN: What to do? ...(Interruptions) ...

MR. CHAIRMAN: Mr. O'Brien, ...(Interruptions) ...

SHRI DEREK O'BRIEN: Sir, We respect the tradition. ...(Interruptions)... We respect it. ...(Interruptions)... Give me a chance. ...(Interruptions)...

श्री सभापतिः आप यहां मत आइए। ...(व्यवधान)...

श्री नरेश अग्रवालः सर, जो रेल बजट पेश हुआ है, उसमें उत्तर प्रदेश की घोर उपेक्षा हुई है। ...(व्यवधान)...

SHRI DEREK O'BRIEN: We respect the tradition. ...(Interruptions)... What is discussed in that House is not discussed in this House. ...(Interruptions)...

MR. CHAIRMAN: I cannot hear you. ...(Interruptions)... Please sit down. ...(Interruptions)...

SHRI DEREK O'BRIEN: What happened in that House is not discussed in this House. ...(*Interruptions*)... But the kind of abusive language used by one Member in that House ...(*Interruptions*)...

MR. CHAIRMAN: Please don't show any newspaper. ...(Interruptions)...

SHRI DEREK O'BRIEN: We respect this tradition. ...(Interruptions)... Give me a chance to express myself. ...(Interruptions)...

MR. CHAIRMAN: Let one person speak. ...(Interruptions)... Mr. O'Brien, what do you wish to say? ...(Interruptions)...

SHRI DEREK O'BRIEN: We respect the tradition that what is discussed in that House is not discussed in this House. ...(Interruptions)... However, the kind of language which was used is totally ...(Interruptions)...

MR. CHAIRMAN: I cannot hear you. ...(Interruptions)... The House is adjourned for fifteen minutes.

The House then adjourned at four minutes past eleven of the clock.

The House re-assembled at nineteen minutes past eleven of the clock,

MR. CHAIRMAN in the Chair.

MR. CHAIRMAN: One minute ...(*Interruptions*)... One minute, please. ...(*Interruptions*)... I have received notices from some Members. The notices are being examined. Let us get on with the Question Hour now. ...(*Interruptions*)... Question No. 41 ...(*Interruptions*)...

SHRI DEREK O'BRIEN: Sir, this was not the matter ...(Interruptions)... Sir, you ask also the lady Member ...(Interruptions)...

MR. CHAIRMAN: Don't do this. ...(Interruptions)...

SHRI DEREK O'BRIEN: Sir, we have given notice. ...(Interruptions)

SHRI MADHUSUDAN MISTRY (Gujarat): Sir, so many Members have given notices. ...(Interruptions)... The Railway Minister must come here and we should be allowed to speak. ...(Interruptions)...

SHRI DEREK O'BRIEN: Sir, we have given notice. ...(Interruptions)

MR. CHAIRMAN : Question 41. ...(Interruptions)... Question 41. Shri K.C. Tyagi. ...(Interruptions)... Question 41.

SHRI DEREK O'BRIEN: Sir, we discussed it. ...(Interruptions)... The kind of language which was used ...(Interruptions)... You ask any of our colleagues ...(Interruptions)...

SHRI MADHUSUDAN MISTRY: Sir, please listen to us first. ...(Interruptions)...

SHRI DEREK O'BRIEN: Sir, the language which has been used in the other House ...(Interruptions)...

SHRI SATYAVRAT CHATURVEDI: Sir, suspension of Question Hour ... (Interruptions)...

MR. CHAIRMAN: Let Question 41 be answered. ...(Interruptions)... Any supplementaries? ...(Interruptions)... Any supplementaries on the Question? ...(Interruptions)...

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY; THE MINISTER OF STATE IN THE MINISTRY OF FINANCE; AND THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): Sir, the answer is tabled on the floor ...(Interruptions)...

SHRI DEREK O'BRIEN: We have discussed it. ...(Interruptions)... Sir, allow us to speak for two minutes ...(Interruptions)...

SHRI ASHWANI KUMAR (Punjab): Sir, kindly allow this. ...(Interruptions)

SHRI DEREK O'BRIEN: Sir, we have given notice but the kind of abusive language which was used ...(Interruptions)...

MR. CHAIRMAN: Don't mention the other House here. ...(Interruptions)

श्री नरेश अग्रवालः यह सारे मीडिया में छपा है। ...(व्यवधान)...

SHRI DEREK O'BRIEN: We have given notice under Rule 267. ...(*Interruptions*)... We have given notice under Rule 267. ...(*Interruptions*)... Please allow the discussion.

to Questions

MR. CHAIRMAN: This is Question Hour. Please allow it to proceed. ...(*Interruptions*)... Please don't display banners. ...(*Interruptions*)... The House is adjourned till 1200 hours.

The House then adjourned at twenty three minutes past eleven of the clock.

The House reassembled at twelve of the clock,

MR. DEPUTY CHAIRMAN in the Chair.

ORAL ANSWERS TO QUESTIONS

IIUS and ASIDE schemes for upgrading industrial infrastructure

*41. SHRI K.C. TYAGI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the salient features of the Industrial Infrastructure Upgradation Scheme (IIUS) and the Assistance to States for Infrastructure Development of Exports (ASIDE) scheme for upgrading industrial infrastructure in the country;

(b) whether the schemes are proposed to be continued in the Twelfth Five Year Plan; and

(c) if so, the State-wise details of assistance given to various industries during the last three years and the current year?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN) : (a) to (c) A Statement is laid on the Table of the House.

Statement

(a) I.(i) The Industrial Infrastructure Upgradation Scheme (IIUS) was launched in 2003 by Department of Industrial Policy and Promotion as a Central Sector Scheme to enhance competitiveness of industry by providing quality infrastructure through Public Private Partnership in selected functional clusters. The IIUS 2003 provided Central assistance upto 75% of the project cost subject to a ceiling of Rs. 50 crore. Based on the recommendation of an independent evaluation, the Scheme was Recast in February, 2009; Central assistance was retained upto 75% of the project cost subject to a ceiling of ₹ 60 crore and for NER/Hilly States, assistance upto 90% of the project cost was introduced. The minimum industry contribution was fixed at 15% for general category States and 5% for NER/Hilly States.